

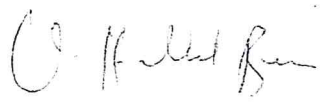

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/234/2017
NAME OF THE PETITIONER(S) : JACOB THOOMKUZHY & ORS
NAME OF THE RESPONDENT(S) : JEEVAN TELECASTING CORPORATION LTD
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	V. HALLEL BEN FOR K. MANOJ MEWON	Counsel for Petitioner	
2)	S. Manjula Devi, ADR FOR KSR & Co Companies Secretaries, Chennai	For Respondents	

ORDER

Counsel for both the parties are present. Counsel for Petitioner filed compilation of pleadings and documents, the copy of which is given to the other side. Matter is posted for final arguments. Put up on 15.09.2017 at 10.30 A.M.

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)